

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3264

ANSWERED ON:15.04.2010

BAN ON CHEMICALS

Adhalrao Patil Shri Shivaji;Viswanathan Shri P.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) Whether a number of chemicals though banned in the country of their origin are still being used in the country;
- (b) If so, the details thereof alongwith the reasons thereof; and
- (c) The action taken/being taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a), (b) & (c): Import and export of chemicals in the country is free subject to restrictions imposed by various International Conventions/Treaties to which India is a signatory. Accordingly, use of any chemical in the country is permitted so long as it is not in violation of India's commitments under any of the International Conventions or the usage is not banned under any existing domestic law.